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असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

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नई दिल्ली, बुधवार, मार्च 29, 2023/ चैत्र 8, 1945 (शक)

No. 6]

NEW DELHI, WEDNESDAY, MARCH 29, 2023/Chaitra 8, 1945 (SAKA)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE (Legislative Department)

New Delhi, the 29th March, 2023/Chaitra 8, 1945 (Saka)

The following Act of Parliament received the assent of the President on the 29th March, 2023 and is hereby published for general information:—

THE JAMMU AND KASHMIR APPROPRIATION (No. 2) ACT, 2023

No. 6 OF 2023

[29th March, 2023.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union territory of Jammu and Kashmir for the services of the financial year 2023-24.

BE it enacted by Parliament in the Seventy-fourth Year of the Republic of India, in exercise of powers vested under the Jammu and Kashmir Reorganisation Act, 2019 as follows:—

1. This Act may be called the Jammu and Kashmir Appropriation (No. 2) Act, 2023.
2. From and out of the Consolidated Fund of the Union territory of Jammu and Kashmir, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one lakh forty-eight thousand five hundred crore rupees towards defraying the several charges which will come in course of payment during the financial year 2023-24 in respect of the services specified in column 2 of the Schedule.
3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the Union territory of Jammu and Kashmir by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

Short title.

Issue of Rs.
148500,00,00,000
out of the
Consolidated
Fund of the
Union territory
of Jammu and
Kashmir for the
financial year
2023-24.

Appropriation.

THE SCHEDULE
(See sections 2 and 3)

1 No. of Vote/ Appropriation	2 Services and purposes	3			
		Sums not exceeding			
		Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1	General Administration Department	Revenue	529,18,07,000	31,68,44,000	560,86,51,000
		Capital	163,41,19,000		
2	Home Department	Revenue	10314,22,39,000	..	10314,22,39,000
		Capital	799,61,03,000	..	799,61,03,000
3	Planning Department	Revenue	134,80,01,000	..	134,80,01,000
		Capital	786,56,80,000	..	786,56,80,000
4	Information Department	Revenue	122,04,81,000	..	122,04,81,000
		Capital	100,47,70,000	..	100,47,70,000
5	Mining Department	Revenue	78,34,61,000	..	78,34,61,000
		Capital	12,20,00,000	..	12,20,00,000
6	Power Development Department	Revenue	4388,24,24,000	..	4388,24,24,000
		Capital	1964,90,03,000	..	1964,90,03,000
7	Education Department	Revenue	12000,18,27,000	..	12000,18,27,000
		Capital	792,12,18,000	..	792,12,18,000
8	Finance Department	Revenue	13620,83,88,000	9635,18,00,000	23256,01,88,000
		Capital	1021,65,59,000	37978,38,00,000	39000,03,59,000
9	Parliamentary Affairs Department	Revenue	58,71,79,000	87,10,000	59,58,89,000
		Capital	4,00,00,000	..	4,00,00,000
10	Law Department	Revenue	830,23,02,000	102,35,00,000	932,58,02,000
		Capital	192,00,00,000	..	192,00,00,000
11	Industry and Commerce Department	Revenue	347,43,60,000	..	347,43,60,000
		Capital	741,78,54,000	..	741,78,54,000
12	Agriculture Department	Revenue	1308,00,78,000	..	1308,00,78,000
		Capital	1953,95,00,000	..	1953,95,00,000
13	Animal/Sheep Husbandry Department	Revenue	669,08,18,000	..	669,08,18,000
		Capital	476,43,73,000	..	476,43,73,000
14	Revenue Department	Revenue	830,53,54,000	..	830,53,54,000
		Capital	59,50,00,000	..	59,50,00,000
15	Food Civil Supplies and Consumer Affairs Department	Revenue	236,20,92,000	..	236,20,92,000
		Capital	390,87,21,000	..	390,87,21,000
16	Public Works Department	Revenue	1327,60,32,000	..	1327,60,32,000
		Capital	4062,86,99,000	..	4062,86,99,000
17	Health and Medical Education Department	Revenue	6264,74,70,000	..	6264,74,70,000
		Capital	2097,53,11,000	..	2097,53,11,000
18	Social Welfare Department	Revenue	3538,71,81,000	..	3538,71,81,000
		Capital	98,92,40,000	..	98,92,40,000
19	Housing and Urban Development Department	Revenue	1297,50,60,000	..	1297,50,60,000
		Capital	2928,04,20,000	..	2928,04,20,000
20	Tourism Department	Revenue	215,00,08,000	..	215,00,08,000
		Capital	287,32,00,000	..	287,32,00,000
21	Forest Department	Revenue	1568,51,97,000	..	1568,51,97,000
		Capital	207,74,52,000	..	207,74,52,000
22	Irrigation Department	Revenue	717,57,66,000	..	717,57,66,000
		Capital	1310,50,41,000	..	1310,50,41,000

1 No. of Vote/ Appropriation	2 Services and purposes	3 Sums not exceeding			
		Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
23	Public Health Engineering Department	Revenue	1838,11,64,000	..	1838,11,64,000
		Capital	5850,00,00,000	..	5850,00,00,000
24	Hospitality and Protocol Department	Revenue	239,37,08,000	..	239,37,08,000
		Capital	72,00,00,000	..	72,00,00,000
25	Labour, Stationery and Printing Department	Revenue	111,13,22,000	..	111,13,22,000
		Capital	69,00,23,000	..	69,00,23,000
26	Fisheries Department	Revenue	111,56,86,000	..	111,56,86,000
		Capital	153,25,78,000	..	153,25,78,000
27	Higher Education Department	Revenue	1540,67,76,000	..	1540,67,76,000
		Capital	729,75,00,000	..	729,75,00,000
28	Rural Development Department	Revenue	748,33,69,000	..	748,33,69,000
		Capital	4169,26,42,000	..	4169,26,42,000
29	Transport Department	Revenue	107,39,02,000	..	107,39,02,000
		Capital	54,39,32,000	..	54,39,32,000
30	Tribal Affairs Department	Revenue	121,90,73,000	..	121,90,73,000
		Capital	446,75,59,000	..	446,75,59,000
31	Culture Department	Revenue	97,37,65,000	..	97,37,65,000
		Capital	170,07,16,000	..	170,07,16,000
32	Horticulture Department	Revenue	161,52,57,000	..	161,52,57,000
		Capital	572,78,73,000	..	572,78,73,000
33	Disaster Management, Relief, Rehabilitation and Reconstruction Department	Revenue	1009,82,08,000	..	1009,82,08,000
		Capital	410,67,41,000	..	410,67,41,000
34	Youth Services and Technical Education Department	Revenue	669,47,69,000	..	669,47,69,000
		Capital	227,63,14,000	..	227,63,14,000
35	Science and Technology Department	Revenue	13,02,12,000	..	13,02,12,000
		Capital	109,85,00,000	..	109,85,00,000
36	Cooperative Department	Revenue	71,19,69,000	..	71,19,69,000
		Capital	25,00,00,000	..	25,00,00,000
	TOTAL:		100751,53,46,000	47748,46,54,000	148500,00,00,000

DR. REETA VASISHTA,
Secretary to the Govt. of India.